

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 09

C.P. (IB)/2499(MB)2019

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **22.04.2024**

NAME OF THE PARTIES : **Gupta Coal India Private Limited**

Vs

Maharashtra State Mining Corporation
Limited

For OC : None Present

For CD : None Present

Section 9 of IBC

ORDER

This is a transferred matter from Court I. There is no representation for the parties today. **List on 03.05.2024 for appearance of parties.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)